

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM:           SHRI SHYAM BABU GAUTAM   TMT. T.KRISHNA VALLI**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/205/KOB/2024 in IBA/23/KOB/2019
SECTION	REG. 44(2) IBBI
NAME OF PARTIES	VINOD P V (LIQUIDATOR) IN THE MATTER OF DEWA PROJECTS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	VINOD P V
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**27 May 2024**

## **ORDER**

### **IA(IBC)/205/KOB/2024 in IBA/23/KOB/2019**

This is an IA bearing No. 205/KOB/2024 filed by the Liquidator of M/s. Dewa Projects Private Limited under Regulation 44(2) of the IBBI (Liquidation Process) Regulations, 2016 read with Rule 11 of NCLT Rules, 2016 seeking further extension of time with effect from 05.05.2024 to 04.11.2024.

Learned Liquidator, Mr. Vinod P V appears physically and invited our attention to page 90 of the present application, whereby the Stakeholders Consultation Committee has recommended for extension of the liquidation period for a further period of 6 months. The said resolution of the SCC is forming part of the present application. He further invited our attention to various litigations, which is pending and progressing before various courts including the Hon'ble High Court of Kerala, which will take considerable time for adjudication.

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Taking note of the submissions of the Learned Liquidator and on perusal of the averments made in the present application, this bench is satisfied. Accordingly, the extension of time as prayed for is granted. Liquidator is directed to complete the Liquidation process within 04.11.2024.

With the aforesaid observations, this IA(IBC)/205/KOB/2024 is **allowed and disposed of.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**